

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/29230/2024 BLAPL/10714/2024	JURA HO VS STATE OF ODISHA	HAREKRUSHNA DASH VS	SOSO /139 /2023 ADDL.DIST.JUDGE,ANANDPUR(Kendujh ST/0000016/2024
2	D-BLAPL/30944/2024 BLAPL/10715/2024	RAMESH PRADHAN VS STATE OF ODISHA	BIRABAR GANTHIA VS	TIGIRIA /218 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000212/2024
3	D-BLAPL/31710/2024 BLAPL/10716/2024	SHIBA PRASAD BEHERA VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	NAIKANI-DIHI /26 /2018 J.M.F.C.,BASUDEVPUR(Bhadrak) ICC/0000123/2019
4	D-BLAPL/31760/2024 BLAPL/10717/2024	SUMANTA PRADHAN@SUMAN PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	REAMAL /187 /2024 J.M.F.C,REAMAL(Debagarh) CT/0000360/2024
5	D-BLAPL/31721/2024 BLAPL/10718/2024	SANTOSH KUMAR ROUT VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	BAREIPALI /186 /2024 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002347/2024
6	D-BLAPL/30922/2024 BLAPL/10719/2024	DEMO @ SUDHANSHU NAYAK @ SUNDHANSU NAYAK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /528 /2024 JMFC, POLSARA(Ganjam) GR/0000523/2024
7	D-BLAPL/31358/2024 BLAPL/10720/2024	SALIGRAM NAIK VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	/ /0 SPECIAL JUDGE, SUNDARGARH(Sundar SPL. 2(a)C.C./0000014/2024
8	D-BLAPL/31729/2024 BLAPL/10721/2024	GANGADHAR SAHOO VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	HANDAPA /273 /2024 S.D.J.M.,ATHMALLIK(Anugul) GR/0001004/2024
9	D-BLAPL/31543/2024 BLAPL/10722/2024	JASPAL NAYAK@DASPAL NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOHANA /134 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000078/2022
10	D-BLAPL/30563/2024 BLAPL/10723/2024	CHIKU@ SUKADEV DEHURY VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	BANTALA /167 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000024/2024
11	D-BLAPL/31714/2024 BLAPL/10724/2024	JITENDRA PATEL VS STATE OF ODISHA	SK. ZAFARULLA VS	DHANUPALI /227 /2023 A.D.J.,SAMBALPUR(Sambalpur) TR/0000118/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/31712/2024 BLAPL/10725/2024	DEEPAK KUMAR ROUT@DEEPAK KU.ROUT VS STATE OF ODISHA	SANJIT MISHRA VS	PURI SADAR /378 /2024 NYAYADHIKARI,PURI(Puri) GR/0000562/2024
13	D-BLAPL/31665/2024 BLAPL/10726/2024	ARJUN KUMAR NAYAK@ARJUN NAYAK VS STATE OF ODISHA	MANAS RANJAN BADAJENA VS	KARANJIA /100 /2024 ADDL.SESIONS JUDGE,KARANJIA(Ma ST/0000044/2024
14	D-BLAPL/31452/2024 BLAPL/10727/2024	DEEPAK PRADHAN VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	RAYAGADA G.R.P. /55 /2024 SPECIAL JUDGE,RAYAGADA(Rayagada TR/0000040/2024
15	D-BLAPL/31172/2024 BLAPL/10728/2024	RAVI KUMAR VS UNION OF INDIA	SMRUTI RANJAN ROUT VS	NCB BHUBANESWAR /3 /2022 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000278/2022
16	D-BLAPL/30920/2024 BLAPL/10729/2024	PRABHASINI PRADHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KHALLIKOTE /38 /2024 ADDL SESSIONS JUDGE, KHALLIKOTE ST/0000058/2024
17	D-BLAPL/30839/2024 BLAPL/10730/2024	RANJAN KARKARIA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	CHANDILI /123 /2021 SPECIAL JUDGE,RAYAGADA(Rayagada TR/0000049/2021
18	D-BLAPL/30834/2024 BLAPL/10731/2024	GULFAN ALI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	RENGALI /217 /2023 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000096/2024
19	D-BLAPL/31183/2024 BLAPL/10732/2024	RATNAKAR KANHAR VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 ADDL.SESION JUDGE-CUM-SPL.JUDGE Spl/0000008/2024
20	D-BLAPL/31703/2024 BLAPL/10733/2024	RANJAN SWAIN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	Maitri Vihar PS /333 /2024 AD HOC ADDITIONAL SESSIONS JUDGE TR/0000434/2024
21	D-BLAPL/31584/2024 BLAPL/10734/2024	SANKET SANAN PATNAYAK @ SITU PATNAYAK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /804 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001243/2024
22	D-BLAPL/31719/2024 BLAPL/10735/2024	AKSHYA KUMAR SWAIN VS STATE OF ODISHA	SAMVIT MOHANTY VS	TIRTOL /321 /2024 JMFC TIRTOL(Jagatsinghapur) GR/0000384/2024
23	D-BLAPL/30797/2024	DINABANDHU PATRA	MAHIMANANDA SWAIN	TANGI /62 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/10736/2024	VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000258/2024
24	D-BLAPL/31780/2024 BLAPL/10737/2024	BAHANPATI PRADHAN @ BAHANPAT PRADHAN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY VS	ASKA /502 /2024 J.M.F.C.,ASKA(Ganjam) GR/0001401/2024
25	D-BLAPL/30822/2024 BLAPL/10738/2024	SUMENTA @ SUMANTA MAJHI VS STATE OF ODISHA	AMIT BISWAL VS	PADMAPUR /105 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000094/2024
26	D-BLAPL/31675/2024 BLAPL/10739/2024	BALARAM RAUTARAY@GODA BALIA@GEDA BALIA VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA MODEL /351 /2023 2ND A.D.J.,KHURDA(Khordha) ST/0000024/2024
27	D-BLAPL/31120/2024 BLAPL/10740/2024	RAYEES MOMIN VS STATE OF ODISHA	MANORANJAN PADHY VS	GUDARI /90 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000102/2024
28	D-BLAPL/30951/2024 BLAPL/10741/2024	AMAR JYOTI PUHAN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	CHANDAKA P.S. /166 /2023 AD-HOC A.D.J.(FTSC-II),BHUBANESWAR TR/0000281/2023
29	D-BLAPL/31390/2024 BLAPL/10742/2024	MD.NAKSED @ NAKSAD ALI VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BALLIGUDA /34 /2023 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000079/2023
30	D-BLAPL/31163/2024 BLAPL/10743/2024	BASANTA SAHU VS STATE OF ODISHA	BASANTA KUMAR DAS VS	TITILAGARH /37 /2011 DISTRICT & SESSIONS JUDGE,SAMBALPUR ST/0000152/2023
31	D-BLAPL/31564/2024 BLAPL/10744/2024	BHAGA@BHAGABATA PRADHAN VS STATE OF ODISHA	DIPANKAR ACHARYA VS	REMUNA /11 /2024 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000063/2024
32	D-BLAPL/31746/2024 BLAPL/10745/2024	MANU TAREI VS STATE OF ODISHA	PRATIK NAYAK VS	KHALLIKOTE /414 /2024 ADDL SESSIONS JUDGE, KHALLIKOTE ST/0000060/2024
33	D-BLAPL/31656/2024 BLAPL/10746/2024	SOHAIL KHAN VS STATE OF ODISHA	DEVASHIS PANDA VS	PLANTSITE /335 /2021 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000064/2022
34	D-BLAPL/31735/2024 BLAPL/10747/2024	PREMRAJ @ PREMLAL RANA VS	DIPTI RANJAN SWAIN VS	KANTABANJI /252 /2022 SPECIAL JUDGE,BALANGIR(Balangir)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/31731/2024 BLAPL/10748/2024	STATE OF ODISHA SUSA @ SUSANTA BALIARSINGH @ SUSANA BALIARSINGH VS	JYOTIRMAYA SAHOO VS	Spl/0000083/2022 JANKIA P.S. /235 /2023 2ND A.D.J.,KHURDA(Khordha) ST/0000077/2024
36	D-BLAPL/31236/2024 BLAPL/10749/2024	STATE OF ODISHA RAJESH BEHERA VS	SUJATA JENA VS	/ /0 DISTRICT & SESSIONS JUDGE,SAMBALPUR
37	D-BLAPL/30414/2024 BLAPL/10750/2024	STATE OF ODISHA JAGA @ JAGANNATH PUSPALAK VS	KSHIROD KUMAR ROUT VS	TR/0000107/2024 ASTARANGA /21 /2024 J.M.F.C.,NIMAPARA(Puri)
38	D-BLAPL/31589/2024 BLAPL/10751/2024	STATE OF ODISHA BIKASH DEEP VS	SATYANARAYAN MISHRA VS	GR/0000139/2024 KESINGA /59 /2024 J.M.F.C., KESINGA(Kalahandi)
39	D-BLAPL/31593/2024 BLAPL/10752/2024	STATE OF ODISHA BALA @ SUKANTA MAHARANA VS	AMIT KUMAR PATRA VS	CT/0000057/2024 KHARABEL NAGAR P.S. /120 /2022 S.D.J.M.,BHUBANESWAR(Khordha) CT/0002398/2022
40	D-BLAPL/31776/2024 BLAPL/10753/2024	STATE OF ODISHA MANA NAYAK VS	RAJIB LOCHAN PATTNAIK VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
41	D-BLAPL/31749/2024 BLAPL/10754/2024	STATE OF ODISHA KIRAN MALIK VS	DHANOJ KUMAR SAHOO VS	SPL. 2(a)C.C./0000033/2024 PUTASINGH /46 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000109/2024
42	D-BLAPL/31661/2024 BLAPL/10755/2024	STATE OF ODISHA DAMODAR BEJ VS	DEVASHIS PANDA VS	GHASIPURA /188 /2018 ADDL.DIST.JUDGE,ANANDPUR(Kendujhar)
43	D-BLAPL/31652/2024 BLAPL/10756/2024	STATE OF ODISHA SAIKH JAVED VS	MANORANJAN PADHY VS	ST/0000012/2022 MACHHKUND /93 /2020 ADDL.SSESSIONS JUDGE CUM SPECIAL JUDGE
44	D-BLAPL/31773/2024 BLAPL/10757/2024	STATE OF ODISHA MANISKA KORI VS	SURYAKANTA DWIBEDI VS	TR/0000059/2020 TITILAGARH /237 /2024 SPECIAL JUDGE, TITLAGARH(Balangir)
45	D-BLAPL/31134/2024 BLAPL/10758/2024	STATE OF ODISHA PURNA CHANDRA KANDU VS STATE OF ODISHA	MANOJ KUMAR PATI VS	Spl/0000035/2024 CHANDRAPUR /22 /2022 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000004/2022

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/31781/2024 BLAPL/10759/2024	BAHANPAT PRADHAN @ BAHANPATI PRADHAN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY VS	ASKA /503 /2024 J.M.F.C.,ASKA(Ganjam) GR/0001402/2024
47	D-BLAPL/31029/2024 BLAPL/10760/2024	AMRESH @ AMBRESH SINGH @ SILU VS STATE OF ODISHA	JYOTI RANJAN DASH VS	DARINGBADI /135 /2024 J.M.F.C.,DARINGBADI(Kandhamal) CT/0000200/2024
48	D-CMAPL/43918/2024 CMAPL/360/2024	STATE OF ODISHA VS BIDYA BHUSAN MOHANTY	MALAYAKANT BALBANTRAY,A.G.A VS	// ()
49	D-CMAPL/43597/2024 CMAPL/361/2024	THE DIVISIONAL MANGER, THE ORIENTAL INSURANCE CO, LTD,ROURKELA VS PADMINI MUNDA	ADV. VS	// ()
50	D-CMAPL/44272/2024 CMAPL/362/2024	SURYA NARAYAN NAIK VS STATE OF ODISHA	ADV. VS	// ()
51	D-CMP/44067/2024 CMP/1204/2024	LAXMIPRIYA BARIK VS RATNAMANI DAS	USHARANI PATI VS	// A.D.J.,BALASORE(Baleshwar) Fao/0000001/2024
52	D-CMP/44175/2024 CMP/1205/2024	KHAGESWAR DAS VS JITEN SINGH	PRATIK DASH VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendr MS/0000104/2010
53	D-CMP/44059/2024 CMP/1206/2024	SATCHIDANANDA DALAL VS SURESH CHANDRA SAHOO	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),BOUDH(Baudh) CS/0000106/2015
54	D-CONTC/43198/2024 CONTC/7392/2024	KAMAL LOCHAN SAHU VS SHALINI PANDIT, IAS	ALOK KUMAR MOHAPATRA VS	// ()
55	D-CONTC/43207/2024 CONTC/7393/2024	KALYANI MISHRA VS SHALINI PANDIT, IAS	ALOK KUMAR MOHAPATRA VS	// ()
56	D-CONTC/43710/2024 CONTC/7394/2024	SASMITA SETHI VS SHALINI PANDIT, I.A.S,	ADV. VS	// ()
57	D-CONTC/40240/2024	PURNA CHANDRA DAS	JAGAJIBAN PRADHAN	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/7395/2024	VS CHANCHAL RANA, COLLECTOR, KHURDA	VS	0 //
58	D-CONTC/44599/2024 CONTC/7396/2024	SUCHISMITA DAS VS ASWATHY S., IAS	ADV. VS	// 0 //
59	D-CONTC/43886/2024 CONTC/7397/2024	KAILASH CHANDRA LENKA VS ER. BHAKTA RANJAN MOHANTY, ENGR. IN CHIEF, W.R DEPT.	ADV. VS	// 0 //
60	D-CONTC/43968/2024 CONTC/7398/2024	RANJAN KUMAR NAYAK VS AKRURA BARIK, O.E.S.	ADV VS	// 0 //
61	D-CONTC/44561/2024 CONTC/7399/2024	SAILABALA CHHUALSINGH VS DR. SUBHANKAR MOHAPATRA, I.A.S,	ADV. VS	// 0 //
62	D-CONTC/44808/2024 CONTC/7400/2024	SUKANTILATA BEHERA VS SASWAT MISHRA, IAS	ADV. VS	// 0 //
63	D-CONTC/44891/2024 CONTC/7401/2024	BIJAYA KUMAR DASH VS ARAVIND AGRAWAL, COMMNR. CUM SECY.HIGHER EDUCATION	PRABIR KUMAR RAY VS	// 0 //
64	D-CONTC/44915/2024 CONTC/7402/2024	BIPRA RANJAN BEURA VS SHALINI PANDIT, I.A.S,	ULLASH CHANDRA MOHANTY VS	// 0 //
65	D-CONTC/41676/2024 CONTC/7403/2024	PRABHATI MANJARI ROUSTRAY VS PRASANTA KUMAR MOHANTY, DEO(I/S), KORAPUT	ADV. VS	// 0 //
66	D-CONTC/42622/2024 CONTC/7404/2024	BASANTA KUMAR ROUT VS SALINI PANDIT, IAS	ADV. VS	// 0 //
67	D-CONTC/44640/2024 CONTC/7405/2024	SRIKANTA DALEI VS JAYDRATHA ACHARYA, O.A.S,	ADV. VS	// 0 //
68	D-CONTC/44642/2024 CONTC/7406/2024	NEELAKANTHA MUDULI VS	ADV. VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/44712/2024 CONTC/7407/2024	DR. LALIT KUMAR BAG, TAHASILDAR, MALKANGIRI ASHOK KUMAR MISHRA VS ARAVIND AGRAWAL, IAS	BINOD KUMAR MISHRA VS	// // ()
70	D-CONTC/44719/2024 CONTC/7408/2024	RAMESH CHANDRA DASH VS MANOJ KUMAR MAJHI, OAS	ADV. VS	// ()
71	D-CONTC/44726/2024 CONTC/7409/2024	BHAGIRATHI BEHERA VS ARAVIND AGRAWAL, SECY. HIGHER EDUCATION, BBSR	ADV. VS	// ()
72	D-CONTC/44756/2024 CONTC/7410/2024	DINABANDHU PARIDA VS ARAVINDA AGRAWAL, COMMNR. CUM SECY., HIGHER EDU.	ADV. VS	// ()
73	D-CONTC/44762/2024 CONTC/7411/2024	ABINASH MISHRA VS SASWAT MISHRA, IAS	ADV. VS	// ()
74	D-CONTC/44794/2024 CONTC/7412/2024	MANIKAMALA ACHARYA VS SASWAT MISHRA, IAS	ADV. VS	// ()
75	D-CRLA/27897/2024 CRLA/1055/2024	GAGAN CHANDRA MALLICK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	BALIANTA P.S. /152 /2014 3RD ADJ BHUBANESWAR(Khordha) TR/0000440/2016
76	D-CRLA/30889/2024 CRLA/1056/2024	TIKI@LOKANATH PRADHAN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	PURI SADAR /106 /2021 1ST A.D.J.,PURI(Puri) TR/0000002/2023
77	D-CRLA/31060/2024 CRLA/1057/2024	DIPU BEHERA@DEEPAK@DEEPAK KU. BEHERA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	BALIANTA P.S. /182 /2020 AD HOC ADDITIONAL SESSIONS JUDGE TR/0000340/2020
78	D-CRLA/31663/2024 CRLA/1058/2024	SANGRAM SWAIN VS STATE OF ODISHA	SATYABRATA PANDA VS	BURLA /231 /2014 2nd Additional Sessions Judge, Sambalpur(S ST/0000100/2015
79	D-CRLA/29820/2024 CRLA/1059/2024	MAHESWAR BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	CUTTACK SADAR /467 /2020 P.O SPL.COURT SC AND ST (POA) ACT, CT/0000151/2020

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CRLA/31351/2024 CRLA/1060/2024	SOUMYA RANJAN BEHERA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	TOMKA /123 /2023 ADDL SESSIONS JUDGE CUM SPL JUDGE Spl/0000052/2023
81	D-CRLA/30793/2024 CRLA/1061/2024	MANINDRA MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JUNAGARH /309 /2020 SPECIAL JUDGE,BHAWANIPATNA(Kalapatna) Spl/0000083/2020
82	D-CRLLP/31690/2024 CRLLP/49/2024	STATE OF ODISHA VS MAMATA PATI	SANGRAM DAS, S.C.VIGILANCE VS	BALASORE VIGILANCE /13 /2015 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000008/2015
83	D-CRLLP/31693/2024 CRLLP/50/2024	STATE OF ODISHA VS GEETARANI SINGH	SANGRAM DAS,S.C. VIGILANCE VS	BALASORE VIGILANCE /19 /2018 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000009/2018
84	D-CRLMA/31108/2024 CRLMA/182/2024	GANGADHAR SAHU VS DHUSHASAN MALICK	SAMARENDRA BAHADUR VS	//0 DISTRICT & SESSIONS JUDGE,BHADRAK CRA/0000033/2017
85	D-CRLMC/27878/2024 CRLMC/4025/2024	RAJESH PATTNAIK VS BASANTI BISWAS	MAMATA MISHRA VS	//0 S.D.J.M.,MALKANGIRI(Malkangiri) DV/0000006/2024
86	D-CRLMC/29250/2024 CRLMC/4026/2024	PRAFULLA JENA VS STATE OF ODISHA	AMIT KUMAR NATH VS	SABARANG /28 /2023 S.D.J.M.,BHADRAK(Bhadrak) GR/0000367/2023
87	D-CRLMC/29856/2024 CRLMC/4027/2024	JITENDRA KUMAR BHUIAN VS AJAYA KUMAR SWAIN	LINGARAJ SARANGI VS	//0 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH ICC/0000231/2019
88	D-CRLMC/29857/2024 CRLMC/4028/2024	SIPRA MISHRA VS GLF INFRATECH PVT.LTD.	BUBHUTI BHUSAN MISHRA VS	//0 J.M.F.C,CUTTACK(Cuttack) ICC/0000246/2024
89	D-CRLMC/30886/2024 CRLMC/4029/2024	DURYODHAN SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 (//
90	D-CRLMC/31558/2024 CRLMC/4030/2024	EJAJUL MALLIK VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	TELKOI /154 /2024 J.M.F.C.,TELKOI(Kendujhar) CMC/0000036/2024
91	D-CRLMC/29931/2024	RAMA CHANDRA DAS	UDIT NARAYAN JENA	BANSADA /80 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/4031/2024	VS STATE OF ODISHA	VS	J.M.F.C,CHANDABALI(Bhadrak) GR/0000174/2024
92	D-CRLMC/30367/2024 CRLMC/4032/2024	NARASINGH BEHERA VS STATE OF ODISHA	ABHILASH MISHRA VS	GUNUPUR /80 /2021 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R) GR/0000172/2021
93	D-CRLMC/30428/2024 CRLMC/4033/2024	SUSIL BISHOYI @ TIMPA BISHOYI VS STATE OF ODISHA	ASHOK DAS VS	BADABAZAR /175 /2021 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001495/2021
94	D-CRLMC/26383/2024 CRLMC/4034/2024	SAROJ KUMAR DASH VS STATE OF ODISHA	BASUDEV PUJARI VS	PURUSHOTTAMPUR /175 /2009 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P GR/0000175/2009
95	D-CRLMC/29717/2024 CRLMC/4035/2024	ASUTOSH SAHU VS STATE OF ODISHA	DEBA KUMAR RATH VS	ATHGARH /112 /2023 ADDL.SESIONS JUDGE,ATHAGARH(C ST/0000173/2023
96	D-CRLMC/31623/2024 CRLMC/4036/2024	GAGAN KUMAR PADHY@PADHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KABISURYANAGAR (KODALA) /125 /20 ADJ,KODALA(Ganjam) ST/0000129/2024
97	D-CRLMC/30444/2024 CRLMC/4037/2024	GHANASHYAM NIAL VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	MAHILA P.S. BUXIBAZAR /82 /2020 J.M.F.C.,PIPILI(Puri) ICC/0000031/2024
98	D-CRLMC/30658/2024 CRLMC/4038/2024	PRASAD PAIKARAY VS STATE OF ODISHA	PRIYALAXMI DALABEHERA VS	CHANDAKA P.S. /169 /2018 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001235/2018
99	D-CRLMC/30506/2024 CRLMC/4039/2024	BHUBANESWARI SAHU VS BIRANCHI KUMARI DALAI	RAJESWAR HOTA VS	/ /0 DISTRICT & SESSIONS JUDGE,BERHAM CRA/0000041/2024
100	D-CRLMC/31280/2024 CRLMC/4040/2024	RAMESH MEHER VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BELPARA /53 /2005 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000236/2005
101	D-CRLMC/31486/2024 CRLMC/4041/2024	JAYANTA BHUYAN @BAPI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /254 /2009 J.M.F.C,JALESWAR(Baleshwar) CT/0000525/2009
102	D-CRLMC/30727/2024 CRLMC/4042/2024	SUDHIR KUMAR MOHANTA VS	BIBHUTI BHUSAN NANDA VS	/ /0 A.D.J.,RAIRANGAPUR(Mayurbhanj)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/31001/2024 CRLMC/4043/2024	SUNANDA MOHANTA LINGA @ LINGARAJ PATRO VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	CRA/0000006/2024 DASMANTAPUR /70 /2024 JMFC, DASMANTAPUR(Koraput) GR/0000071/2024
104	D-CRLMC/31076/2024 CRLMC/4044/2024	MAHARAJA CHHATRIA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KOMNA PS /157 /2014 J.M.F.C,KOMNA(Nuapada) CT/0000089/2014
105	D-CRLMC/31426/2024 CRLMC/4045/2024	KUMADA RANJAN BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	NALCO /132 /2005 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR CT/0002059/2005
106	D-CRLMC/31600/2024 CRLMC/4046/2024	SUMAN MUDULI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	TIRTOL /342 /2015 JMFC TIRTOL(Jagatsinghapur) GR/0001367/2015
107	D-CRLMC/29552/2024 CRLMC/4047/2024	DEBASISH SENAPATI@ BABUNA VS STATE OF ODISHA	ARIJEET MISHRA VS	THAKURMUNDA /94 /2023 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000131/2023
108	D-CRLMC/31628/2024 CRLMC/4048/2024	KAIBALYA MOHARANA VS SWETA CHOUDHURY	PITAMBAR JENA VS	/ /0 J.M.F.C,CUTTACK(Cuttack) MISCA/0000144/2022
109	D-CRLMC/30918/2024 CRLMC/4049/2024	SAILENDRA MOHANTY VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	SAMBALPUR VIGILANCE /18 /2003 SPL.JUDGE (VIG), SUNDERGARH(Sunda CT/0000032/2005
110	D-CRLMP/31316/2024 CRLMP/1442/2024	SANGRAM KESHARI MAHANTY VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	/ /0 (//
111	D-CRLMP/31220/2024 CRLMP/1443/2024	BANSHIDHAR MOHANTY VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 (//
112	D-CRLMP/31816/2024 CRLMP/1444/2024	ANKITA PRADHAN VS STATE OF ODISHA	MOHIT MOHANTY VS	S.P.(CID-CRL),CUTTACK /11 /2024 (//
113	D-CRLMP/29708/2024 CRLMP/1445/2024	BRAJAKISHORE DASH VS STATE OF ODISHA	AMITAV MOHANTY VS	CHANDRASEKHARPUR /102 /2020 (//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMP/31572/2024 CRLMP/1446/2024	GANESH APAT VS STATE OF ODISHA	PITAMBAR JENA VS	//0 () //
115	D-CRLMP/30572/2024 CRLMP/1447/2024	ARUNDHARI JIBAN DASH VS STATE OF ODISHA	RANJIT MOHANTY VS	//0 () //
116	D-CRLMP/31196/2024 CRLMP/1448/2024	HARI SHANKAR PATTANAİK VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	//0 () //
117	D-CRLREV/31019/2024 CRLREV/618/2024	URMILA DAS VS PRATAP KUMAR NAHAK	JANAKI KANTA MAHAPATRA VS	//0 3RD ADDL.SESSION JUDGE CUM SPL.JU CRA/0000032/2024
118	D-CRLREV/31594/2024 CRLREV/619/2024	BADAL DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /145 /2024 SPECIAL JUDGE, CHILDREN COURT, PH CRA/0000023/2024
119	D-FAO/42256/2024 FAO/496/2024	REGIONAL MANAGER, ORIENTAL INSURANCE CO.LTD., BBSR VS MAMI MAHARANA	PRASANTA KUMAR MAHALI VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000013/2022
120	D-FAO/42430/2024 FAO/497/2024	D.M., ORIENTAL INSURANCE CO.LTD., ANGUL VS KUNTALA BEHERA	PRAMOD KUMAR TRIPATHY VS	// COMMISSIONER.FOR WORKMENS COM EC/0000010/2019
121	D-FAO/44514/2024 FAO/498/2024	RANJIT BEHERA VS UNION OF INDIA, BBSR	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000124/2023
122	D-FAO/36575/2024 FAO/499/2024	UNION OF INDIA VS JHARIYA ORAM	DEBASIS TRIPATHY,C.G.C VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000076/2021
123	D-FAO/43558/2024 FAO/500/2024	GOORU PUSHPALATHA @ G.PUSHPALATHA VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000144/2023
124	D-MACA/44109/2024 MACA/1056/2024	D.M.,ORIENTAL INSURANCE CO.LTD.,BALASORE VS ALOK KUMAR ROUSTRAY	PRAMOD KUMAR TRIPATHY VS	// 3RD MACT,BHADRAK(Bhadrak) Mac/0000117/2003
125	D-MACA/44532/2024	SANGRAM KISHORE SINGH	PRADEEP KUMAR MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MACA/1057/2024	VS AYAN MUKHARJEE	VS	III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000279/2017
126	D-MACA/44538/2024 MACA/1058/2024	DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LTD.,SAMBALPUR VS MAKARDHWAJ SABAR	GOPAL CHANDRA SAMANTARAY VS	// 1st MACT, BHAWANIPATNA(Kalahandi) Mac/0000115/2021
127	D-MACA/44543/2024 MACA/1059/2024	CHANDRAKANTA PRADHAN VS MISSION DIRECTOR, N.R.H.M, HEALTH AND FAMILY WELFARE DEPT., BBSR	PRADEEP KUMAR MISHRA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000229/2016
128	D-MACA/44604/2024 MACA/1060/2024	MANAGER(LLEGAL), T.P CELL M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK VS PRAFULLA KUMAR SAHOO	PRASANTA KUMAR MAHALI VS	// 1ST MACT, JAGATSINGHPUR(Jagatsingha) Mac/0000104/2022
129	D-MACA/37611/2024 MACA/1061/2024	THE MANAGER, LEGAL, M/S.RELIANCE GENERAL INSURANCE COMPANY CO. LTD.,BBSR VS SUMITRA PATI	CHIBBITTA VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000043/2017
130	D-MACA/38833/2024 MACA/1062/2024	BAIDI NAIK VS ILLA VENKATA RAMANA	RAMESH CHANDRA PRADHAN VS	// A.D.J. SALIPUR(Cuttack) Mac/0000015/2023
131	D-MACA/44539/2024 MACA/1063/2024	PRAFULLA CHANDRA PRADHAN VS ASWINI KUMAR SWAIN	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0003259/2014
132	D-MACA/44548/2024 MACA/1064/2024	LAXMAN SINGH VS SURESH CHANDRA BARIK	PRADEEP KUMAR MISHRA VS	// IVTH M.A.C.T. BARIPADA(Mayurbhanj) Mac/0000083/2019
133	D-MATA/44732/2024 MATA/378/2024	AMIT KUMAR JHANKAR VS CHINMAYEE NAIK	SANJEEB CHAKRAVARTY VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000005/2019
134	D-MATA/44459/2024 MATA/379/2024	PURNENDU NANDA VS SMRUTI PRIYADARSHINI NANDA	PRASANTA KUMAR SATAPATHY VS	// JUDGE FAMILY COURT, BARIPADA(Ma) CP/0000209/2021
135	D-RPFAM/44595/2024 RPFAM/301/2024	FATEMA ANJUM VS SK.NAIMUDIN	MAHESWAR MOHANTY VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) Crp/0000110/2023
136	D-RPFAM/43645/2024 RPFAM/302/2024	SUBRAT ROUT VS	PRAVAT KUMAR MOHANTY VS	// JUDGE,FAMILY COURT,JAGATSINGPUR

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-RPFAM/41750/2024 RPFAM/303/2024	SELINA MOHAPATRA SAKUNTALA SETHI VS MANGULI CHARAN SETHI	SK SAMIM VS	Crp/0000044/2023 // JUDGE, FAMILY COURT, BHADRAK(Bh
138	D-RPFAM/44628/2024 RPFAM/304/2024	JAYASRI DAS @ JAYASHREE DAS VS DIPANKAR DEY	BISHNU BRATA SINGH VS	Crp/0000228/2021 // JUDGE, FAMILY COURT, BHADRAK(Bh
139	D-RVWPET/43623/2024 RVWPET/250/2024	SK. KAYUMUDDIN VS STATE OF ODISHA	ADV VS	Crp/0000115/2021 // ()
140	D-RVWPET/40348/2024 RVWPET/251/2024	SURESH CHANDRA BEHERA VS SETTLEMENT OFFICER, CUTTACK MAJOR SETTLEMENT, CUTTACK	MANORANJAN MISHRA VS	// () //
141	D-RVWPET/44165/2024 RVWPET/252/2024	BHAGYABATI MAHAKUD VS PRAFULLA MAHAKUD	ADV. VS	// () //
142	D-RVWPET/44294/2024 RVWPET/253/2024	RAJANI RANI HOTA VS DIRECTOR,M/S COASTAL ROADWAYS LTD., BANGALORE	ADV. VS	// () //
143	D-SAO/41647/2024 SAO/11/2024	DAMUNI RANDHARI VS SUNIL KUMAR SAHU	BIBEKANANDA BHUYAN VS	// DISTRICT AND SESSIONS JUDGE,NAWA RFA/0000003/2023
144	D-TRP(C)/44937/2024 TRP(C)/332/2024	BASANTI BEHERA VS NATABAR BEHERA	ALOK KUMAR MOHAPATRA VS	// JUDGE, FAMILY COURT, BHADRAK(Bh CP/0000331/2024
145	D-TRP(C)/44970/2024 TRP(C)/333/2024	SOMA BISWAS VS GOURA SUNDAR BOSE	SURENDRA NATH PADHY VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000328/2024
146	D-TRP(C)/45065/2024 TRP(C)/334/2024	PRABHUPRIYA NANDA VS GYANENDRA MISHRA	PRAVAT KUMAR NAYAK VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000433/2024
147	D-TRP(C)/44814/2024 TRP(C)/335/2024	MANISHA NAYAK VS SUBHASIS NAYAK	SUKANTA KUMAR NAYAK VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000288/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WA/44358/2024 WA/2898/2024	STATE OF ODISHA VS PRAMOD KUMAR PRADHAN	DEBASIS NAYAK, A.G.A. VS	// 0 //
149	D-WA/44675/2024 WA/2899/2024	PRAKASH CHANDRA BARAD VS STATE OF ORISSA	GOPINATH MISHRA VS	// 0 //
150	D-WA/44054/2024 WA/2900/2024	STATE OF ODISHA VS BALAKRISHNA SAHOO	BIPLAB MOHANTY,A.G.A VS	// 0 //
151	D-WA/44061/2024 WA/2901/2024	STATE OF ODISHA VS SOUDAMINI TRIPATHY	BIPLAB MOHANTY,A.G.A VS	// 0 //
152	D-WA/44261/2024 WA/2902/2024	STATE OF ODISHA VS GAJENDRA PRASAD PALAI	AMIYA KU MISHRA, A.G.A. VS	// 0 //
153	D-WA/44277/2024 WA/2903/2024	STATE OF ODISHA VS TAPAN KUMAR MEHER	SASWAT DAS, A.G.A. VS	// 0 //
154	D-WA/44280/2024 WA/2904/2024	STATE OF ODISHA VS DEBASHIS SAHU	AMIYA KU MISHRA, A.G.A. VS	// 0 //
155	D-WA/44333/2024 WA/2905/2024	STATE OF ODISHA VS BAMAN CHARAN SAMAL	BIPLAB MOHANTY,A.G.A VS	// 0 //
156	D-WA/44021/2024 WA/2906/2024	SAROJ KUMAR DAS VS UCO BANK, BBSR	SURENDRA NATH PANDA VS	// 0 //
157	D-WA/44279/2024 WA/2907/2024	STATE OF ODISHA VS ANTARYAMI DEBATA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
158	D-WA/44508/2024 WA/2908/2024	STATE OF ODISHA VS GADADHAR RATHA	SONAK MISHRA, A.S.C. VS	// 0 //
159	D-WA/44042/2024	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/2909/2024	VS	VS	0
		BICHITRANANDA JENA		//
160	D-WA/44043/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	//
	WA/2910/2024	VS	VS	0
		DAMODAR SUBUDHI		//
161	D-WA/44049/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	//
	WA/2911/2024	VS	VS	0
		PRASANTA KUMAR BEJO		//
162	D-WA/44052/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
	WA/2912/2024	VS	VS	0
		SIMANCHALA NEMALIPURI		//
163	D-WA/44362/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	//
	WA/2913/2024	VS	VS	0
		RANJIT KUMAR SWAIN		//
164	D-WA/44364/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	//
	WA/2914/2024	VS	VS	0
		BIBHABARI MAHAPATRA		//
165	D-WA/44663/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//
	WA/2915/2024	VS	VS	0
		DHANESWAR BISWAL		//
166	D-WA/44368/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	//
	WA/2916/2024	VS	VS	0
		RAJIBA SAHU		//
167	D-WP(C)/43927/2024	PRATIVA DAS	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/26323/2024	VS	VS	0
		STATE OF ODISHA		//
168	D-WP(C)/42721/2024	M/S. SHRI BIRANCHI NATH PANIGRAHI, RAYAGADA	ARUN KUMAR ACHARYA	//
	WP(C)/26324/2024	VS	VS	0
		ADDITIONAL COMMISSIONER OF STATE TAX (APPEAL), KORAPUT		//
169	D-WP(C)/43398/2024	HIMADRI MALAYA MANGARAJ	SAMEER KUMAR DAS	//
	WP(C)/26325/2024	VS	VS	0
		STATE OF ODISHA		//
170	D-WP(C)/40876/2024	KALU MOHANTY	SAROJA KANTA SAMAL	//
	WP(C)/26326/2024	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/43075/2024 WP(C)/26327/2024	STATE OF ODISHA SUBASH CHANDRA SATAPATHY VS	MANOJ KUMAR MOHANTY (2) VS	// // 0
172	D-WP(C)/43929/2024 WP(C)/26328/2024	STATE OF ODISHA DHIRENDRA SAHU VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
173	D-WP(C)/43076/2024 WP(C)/26329/2024	STATE OF ODISHA JAGANATH MOHARANA VS	MANOJ KUMAR MOHANTY (2) VS	// // 0
174	D-WP(C)/44070/2024 WP(C)/26330/2024	STATE OF ODISHA P. SREENIVASA RAO VS	SWAPNA KUMAR OJHA VS	// // 0
175	D-WP(C)/44729/2024 WP(C)/26331/2024	UNION OF INDIA SAKUNTALA PRUSTY VS	SUVASHISH PATTANAIAK VS	// // 0
176	D-WP(C)/43842/2024 WP(C)/26332/2024	LOKANATH PRUSTY ROJILATA SAMANTRAY VS	SANTOSH KUMAR NANDA VS	// // 0
177	D-WP(C)/43839/2024 WP(C)/26333/2024	DEPUTY SECRETARY, OFFICE OF THE INSURANCE OMBUDSMAN, BBSR PREMANANDA BARLA @ MUNDA VS	AJIT CH MOHAPATRA VS	// // 0
178	D-WP(C)/44370/2024 WP(C)/26334/2024	TAHASILDAR SADER SAMBALPUR SANJIB KUMAR PUJARI VS	SIDHESWAR MALLIK VS	// // 0
179	D-WP(C)/43484/2024 WP(C)/26335/2024	STATE OF ODISHA BHAGABAN SAHU VS	SANJIB MOHANTY VS	// // 0
180	D-WP(C)/44851/2024 WP(C)/26336/2024	STATE OF ODISHA SANJAYA KUMAR BARIK VS	ASHOK DAS VS	// // 0
181	D-WP(C)/44030/2024 WP(C)/26337/2024	THE MANAGING DIRECTOR, OSRTC, BBSR RATANI KANHAR VS	NIRANJAN LENKA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/44131/2024 WP(C)/26338/2024	SANJAY NAIK VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
183	D-WP(C)/44182/2024 WP(C)/26339/2024	PITABASA MISHRA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
184	D-WP(C)/44613/2024 WP(C)/26340/2024	VEDAMATA ENTERPRISE, CUTTACK VS GAIL (INDIA) LIMITED, BBSR	SASWATI MOHAPATRA VS	// 0 //
185	D-WP(C)/43868/2024 WP(C)/26341/2024	NATABAR MOHANTY VS STATE OF ODISHA	GOPALA KRUSHNA NANDA VS	// 0 //
186	D-WP(C)/44833/2024 WP(C)/26342/2024	ANJALI PAGAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
187	D-WP(C)/40872/2024 WP(C)/26343/2024	DR. BIRANCHI NARAYAN MOHAPATRA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
188	D-WP(C)/44208/2024 WP(C)/26344/2024	SANKAR CHARAN PATRA VS THE VICE CHAIRMAN CUM SECRETARY BHUBANESWAR DEVELOPMENT AUTHORITY	ASHOK KUMAR ROUT VS	// 0 //
189	D-WP(C)/44635/2024 WP(C)/26345/2024	NIRANJAN PRASAD NANDA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
190	D-WP(C)/44471/2024 WP(C)/26346/2024	TRILOCHAN JANI VS STATE OF ORISSA	ARIJEET MISHRA VS	// 0 //
191	D-WP(C)/41277/2024 WP(C)/26347/2024	DHULIRAM NAIK VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	// 0 //
192	D-WP(C)/43664/2024 WP(C)/26348/2024	ASWANI KUMAR BARIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
193	D-WP(C)/44896/2024	CHITTARANJAN NAYAK	PAMI RATH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/26349/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/44492/2024 WP(C)/26350/2024	MAHAMAD ILIYAS VS STATE OF ORISSA	ARIJEET MISHRA VS	// 0 //
195	D-WP(C)/44633/2024 WP(C)/26351/2024	KRISH COAL MOVER, JHARSUGUDA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
196	D-WP(C)/41631/2024 WP(C)/26352/2024	NIRMALA NAYAK @ NIRAMALA KUMARI PATRA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
197	D-WP(C)/44637/2024 WP(C)/26353/2024	SOHAN KUMAR SAKSARIA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
198	D-WP(C)/44246/2024 WP(C)/26354/2024	SANJAY KUMAR ROUT VS LIC OF INDIA PVT. LTD., MUMBAI	UMA CHARAN MISHRA VS	// 0 //
199	D-WP(C)/43773/2024 WP(C)/26355/2024	BIJAY KUMAR TRIPATHY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
200	D-WP(C)/41677/2024 WP(C)/26356/2024	ANITA KUMARI DASH VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
201	D-WP(C)/44496/2024 WP(C)/26357/2024	ATAULLA KHAN VS STATE OF ORISSA	ARIJEET MISHRA VS	// 0 //
202	D-WP(C)/42326/2024 WP(C)/26358/2024	CHAIRMAN CUM MANAGING DIRECTOR, BHARAT SANCHAR NIGAM LTD, NEW DELHI VS SANJIBANI RAHA	SANTOSH KUMAR PATTANAIAK VS	// 0 //
203	D-WP(C)/44249/2024 WP(C)/26359/2024	M/S. UTKAL PROJECTS PVT LIMITED, BHADRAK VS ADDITIONAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR COMMISSIONERATE, BBSR	KAJAL SAHOO VS	// 0 //
204	D-WP(C)/42480/2024 WP(C)/26360/2024	SRIDHAR CHANDRA SAMAL VS	PREMANANDA MOHANTY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/44534/2024 WP(C)/26361/2024	STATE OF ODISHA BALARAM KHATUA VS	SATYABRATA MOHANTY VS	// // ()
206	D-WP(C)/42481/2024 WP(C)/26362/2024	STATE OF ODISHA DHARMARAJ MOHAPATRA VS	PREMANANDA MOHANTY VS	// // ()
207	D-WP(C)/44630/2024 WP(C)/26363/2024	STATE OF ODISHA DEEPAK KUMAR KHUNTIA VS	BRAJA MOHAN SARANGI VS	// // ()
208	D-WP(C)/43565/2024 WP(C)/26364/2024	STATE OF ODISHA BABULA KUMAR PRADHAN VS	SUBAS CHANDRA DAS VS	// // ()
209	D-WP(C)/44455/2024 WP(C)/26365/2024	STATE OF ODISHA ALLI KHAN VS	ARIJEET MISHRA VS	// // ()
210	D-WP(C)/44880/2024 WP(C)/26366/2024	STATE OF ORISSA AJAYA BEHERA VS	SITANSU MOHAN SINGH VS	// // ()
211	D-WP(C)/44649/2024 WP(C)/26367/2024	STATE OF ODISHA KRISH COAL MOVER, JHARSUGUDA VS	BRAJA MOHAN SARANGI VS	// // ()
212	D-WP(C)/43574/2024 WP(C)/26368/2024	STATE OF ODISHA BABULA KUMAR PRADHAN VS	SUBAS CHANDRA DAS VS	// // ()
213	D-WP(C)/44882/2024 WP(C)/26369/2024	STATE OF ODISHA AJAYA BEHERA VS	SITANSU MOHAN SINGH VS	// // ()
214	D-WP(C)/42575/2024 WP(C)/26370/2024	STATE OF ODISHA BASANT KUMAR SAHOO VS	BRAHMANANDA TRIPATHY VS	// // ()
215	D-WP(C)/44652/2024 WP(C)/26371/2024	STATE OF ODISHA SOVA DAS VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// // () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/44928/2024 WP(C)/26372/2024	DEBARAJ SINGH VS UNION OF INDIA	AMIYA KUMAR CHHATOI VS	// 0 //
217	D-WP(C)/40422/2024 WP(C)/26373/2024	SAROJ DHRUA VS THE LAND ACQUISITION OFFICER, SUNDARGARH	SUKANTI SAHOO VS	// 0 //
218	D-WP(C)/42486/2024 WP(C)/26374/2024	BHANJA KISHORE MOHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
219	D-WP(C)/44655/2024 WP(C)/26375/2024	SANTANA KUMARI HOTA VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
220	D-WP(C)/44188/2024 WP(C)/26376/2024	BAIKUNTH NATH MASTI VS ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, GOVT. OF ODISHA, BBSR	SUVALAXMI DEVI VS	// 0 //
221	D-WP(C)/42152/2024 WP(C)/26377/2024	DHOBA GOUDA VS STATE OF ODISHA	SANDIPANI NAYAK VS	// 0 //
222	D-WP(C)/44664/2024 WP(C)/26378/2024	KRISH COAL MOVER, JHARSUGUDA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
223	D-WP(C)/43130/2024 WP(C)/26379/2024	SAGARIKA SARANGI VS THE STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
224	D-WP(C)/44241/2024 WP(C)/26380/2024	SANJAY KUMAR SUBUDHI VS PRIYAMBADA SUBUDHI	UMA CHARAN MISHRA VS	// 0 //
225	D-WP(C)/42457/2024 WP(C)/26381/2024	SASMITA NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// 0 //
226	D-WP(C)/44790/2024 WP(C)/26382/2024	MALAYA RANJAN BEHERA VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
227	D-WP(C)/41640/2024	KULAMANI JENA	MANOJ KUMAR PATI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/26383/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/44428/2024 WP(C)/26384/2024	SILENDRA NARAYAN SAMAL VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
229	D-WP(C)/44821/2024 WP(C)/26385/2024	RAMACHANDRA BHANJA VS STATE OF ODISHA	SOUMYAKANTA MOHAPATRA VS	// 0 //
230	D-WP(C)/44467/2024 WP(C)/26386/2024	HIND MAZDOOR KISAN PANCHAYAT, NFITU, GANJAM VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
231	D-WP(C)/43688/2024 WP(C)/26387/2024	AMRITA MALLIK VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
232	D-WP(C)/43776/2024 WP(C)/26388/2024	BENUDHAR SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
233	D-WP(C)/44529/2024 WP(C)/26389/2024	SUBHASHMITA DHAL VS STATE OF ODISHA	AKHAND VS	// 0 //
234	D-WP(C)/44929/2024 WP(C)/26390/2024	RAM CHANDRA MAJHI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
235	D-WP(C)/43811/2024 WP(C)/26391/2024	PRATIVA PANDA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
236	D-WP(C)/43813/2024 WP(C)/26392/2024	NARAYAN MISHRA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
237	D-WP(C)/41969/2024 WP(C)/26393/2024	FAKIR MOHAN PANDA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
238	D-WP(C)/42617/2024 WP(C)/26394/2024	SANJAY KUMAR SETHY VS	KUNAL KUMAR SWAIN VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/43916/2024 WP(C)/26395/2024	STATE OF ODISHA M/S. MILLAN TRANSPORT, SUNDERGARH VS UNION OF INDIA	CHITTA RANAJAN DAS VS	// // ()
240	D-WP(C)/43777/2024 WP(C)/26396/2024	NARENDRA DAS VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// ()
241	D-WP(C)/43920/2024 WP(C)/26397/2024	M/S.ANIL KUMAR MANGAL, SUNDERGARH VS UNION OF INDIA	CHITTA RANAJAN DAS VS	// ()
242	D-WP(C)/43543/2024 WP(C)/26398/2024	DILLIP KUMAR PARIDA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// ()
243	D-WP(C)/41480/2024 WP(C)/26399/2024	DEBENDRA SAHOO VS THE REGISTRAR CIVIL COURTS , JAGATSINGHPUR	GOKULANANDA PADHI VS	// ()
244	D-WP(C)/44118/2024 WP(C)/26400/2024	E MEERABAI PATRO VS STATE OF ODISHA	BISHAL BAIVAB VS	// ()
245	D-WP(C)/44593/2024 WP(C)/26401/2024	KAILASH NAIK VS STATE OF ORISSA	KANANBALA ROY CHOUDHURY VS	// ()
246	D-WP(C)/44123/2024 WP(C)/26402/2024	DEBAN KUMAR BEHERA VS STATE OF ODISHA	MD. GOLAM MADANI VS	// ()
247	D-WP(C)/44734/2024 WP(C)/26403/2024	BAIDYANATH MOHAPATRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// ()
248	D-WP(C)/42599/2024 WP(C)/26404/2024	BISWAMBAR ROUT VS STATE OF ODISHA	SAILABALA JENA VS	// ()
249	D-WP(C)/42630/2024 WP(C)/26405/2024	PRAKASH CHANDRA NAIK VS COLLECTOR CUM D.M. ANGUL	BASUDEV BARIK VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/44735/2024 WP(C)/26406/2024	MANOJ KUMAR SAHOO VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
251	D-WP(C)/44957/2024 WP(C)/26407/2024	M/S SWASTIK ISPAT PVT LTD., ROURKELA VS REGISTRAR OF COMPANIES, CUTTACK	TANMAY MISHRA VS	// 0 //
252	D-WP(C)/43032/2024 WP(C)/26408/2024	NIRMAL KUMAR SWAIN VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
253	D-WP(C)/43880/2024 WP(C)/26409/2024	NIRMAL CHANDRA BEHURIA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
254	D-WP(C)/43055/2024 WP(C)/26410/2024	DAMBARUDHAR BEHERA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
255	D-WP(C)/43959/2024 WP(C)/26411/2024	BALLAVA BHOL VS THE COLLECTOR AND DISTRICT MAGISTRATE, KHURDA	ABINASH ACHARYA VS	// 0 //
256	D-WP(C)/43035/2024 WP(C)/26412/2024	JAYASHREE TRIPATHY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
257	D-WP(C)/43835/2024 WP(C)/26413/2024	HIMANSHU MOHAN SINGH VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
258	D-WP(C)/44579/2024 WP(C)/26414/2024	DINABANDHU MOHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
259	D-WP(C)/43676/2024 WP(C)/26415/2024	HRUDANANDA DANI PHARMACY COLLEGE, SUNDERGARH VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
260	D-WP(C)/44914/2024 WP(C)/26416/2024	BALWINDER SINGH VS THE STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
261	D-WP(C)/45100/2024	ISWAR MUNDA	LAXMIKANTA MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/26417/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/43677/2024 WP(C)/26418/2024	SOBHA DEI VS STATE OF ODISHA	BISHNU PRASAD RATH VS	// 0 //
263	D-WP(C)/44244/2024 WP(C)/26419/2024	RAJENDRA RANA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
264	D-WP(C)/41421/2024 WP(C)/26420/2024	M/S. JETENDRA PRASAD, SUNDERGARH VS COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA	CHITTA RANAJAN DAS VS	// 0 //
265	D-WP(C)/44126/2024 WP(C)/26421/2024	MANMOHAN PATI VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //
266	D-WP(C)/41601/2024 WP(C)/26422/2024	ANIL KUMAR SUKLA VS UNION OF INDIA	SUBHADUTTA ROUSTRAY VS	// 0 //
267	D-WP(C)/44596/2024 WP(C)/26423/2024	BRAHMANANDA ROUT VS STATE OF ODISHA	SNEHASISH BEHERA VS	// 0 //
268	D-WP(C)/45094/2024 WP(C)/26424/2024	MANAGING COMMITTEE CHRIST COLLEGIATE SCHOOL, CUTTACK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
269	D-WP(C)/44672/2024 WP(C)/26425/2024	JOGESH MOHARANA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
270	D-WP(C)/42416/2024 WP(C)/26426/2024	INDIRA DAS VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	// 0 //
271	D-WP(C)/44679/2024 WP(C)/26427/2024	GAGAN KUMAR GOUDA VS STATE OF ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //
272	D-WP(C)/44689/2024 WP(C)/26428/2024	MANORANJAN NAYAK VS	RAMDAS ACHARY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/41602/2024 WP(C)/26429/2024	STATE OF ODISHA MANMATH KUMAR BISWAL VS	SUBHADUTTA ROUTRAY VS	// // ()
274	D-WP(C)/41612/2024 WP(C)/26430/2024	STATE OF ODISHA SIBASISH KUMAR JENA VS	SUBHADUTTA ROUTRAY VS	// // ()
275	D-WP(C)/39904/2024 WP(C)/26431/2024	STATE OF ODISHA KSHANAPRAVA PANDA VS	HRUDANANDA MOHAPATRA VS	// // ()
276	D-WP(C)/44869/2024 WP(C)/26432/2024	JOGESH CHANDRA SUKLA AMIYA PRASAD BARIK VS	BIPLABA P.B. BAHALI VS	// // ()
277	D-WP(C)/42460/2024 WP(C)/26433/2024	STATE OF ODISHA DR. MADHUSMITA DAS VS	SANDEEP RATH VS	// // ()
278	D-WP(C)/45071/2024 WP(C)/26434/2024	STATE OF ODISHA M/S SHREENIKA LOGISTICS AND TRADING COMPANY VS	AVIJIT PATNAIK VS	// // ()
279	D-WP(C)/41611/2024 WP(C)/26435/2024	DEPUTY COMMISSIONER OF STATE TAX ENFORCEMENT UNIT, ROURKELA MANAS RANJAN PANDA VS	BINAYAK MOHAPATRA VS	// // ()
280	D-WP(C)/42473/2024 WP(C)/26436/2024	STATE OF ODISHA SUBASH CHANDRA MALLICK VS	KUNAL KUMAR SWAIN VS	// // ()
281	D-WP(C)/44213/2024 WP(C)/26437/2024	STATE OF ODISHA NARENDRANATH BEURA VS	BIBEKANANDA BHUYAN VS	// // ()
282	D-WP(C)/43186/2024 WP(C)/26438/2024	STATE OF ODISHA SUJATA SAHOO VS	SARATHI JYOTI MOHANTY VS	// // ()
283	D-WP(C)/43544/2024 WP(C)/26439/2024	STATE OF ODISHA NIRANJAN DHAN VS	ANIL KUMAR DAS VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/42613/2024 WP(C)/26440/2024	MAGUNI DHAR SAHU VS UNION OF INDIA	VENUGOPAL MAHAPATRA VS	// 0 //
285	D-WP(C)/44296/2024 WP(C)/26441/2024	ALOK KUMAR SWAIN VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
286	D-WP(C)/44076/2024 WP(C)/26442/2024	LAXMINRUSINGHA ENTERPRISE, PURI VS DCB BANK, MUMBAI	KSHIROD KUMAR ROUT VS	// 0 //
287	D-WP(C)/43391/2024 WP(C)/26443/2024	PRITIMAN THANAPATI VS STATE OF ORISSA	SIBA PRASAD SWAIN VS	// 0 //
288	D-WP(C)/44725/2024 WP(C)/26444/2024	GLOBAL, BBSR VS STATE OF ODIOSHA	ALOK KUMAR PANDA VS	// 0 //
289	D-WP(C)/43625/2024 WP(C)/26445/2024	BAJENDRA PRASAD PANDA VS THE COMMISSIONER, GST AND CX, COMMISSIONERATE ROURKELA, SUNDARGARH	BIJAY PANDA VS	// 0 //
290	D-WP(C)/44843/2024 WP(C)/26446/2024	DHYANA RANJAN NANDA VS THE COMMNR OF C.T. AND G.S.T., ODISHA, CUTTACK	SANTOSH KUMAR MISHRA VS	// 0 //
291	D-WP(C)/43700/2024 WP(C)/26447/2024	SHAKTI RANJAN MOHAPATRA VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
292	D-WP(C)/44385/2024 WP(C)/26448/2024	PRASANTA KUMAR LAGA VS BANK OF BARODA, BBSR	SURYANARAYAN BISWAL VS	// 0 //
293	D-WP(C)/44774/2024 WP(C)/26449/2024	KANAKALATA KANDI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
294	D-WP(C)/45080/2024 WP(C)/26450/2024	SK ANISUDDIN VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
295	D-WP(C)/43679/2024	KRUTIBASH BEHERA	KUNAL KUMAR SWAIN	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/26451/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/45062/2024 WP(C)/26452/2024	NALINI BIHARI PATTNAYAK VS THE AUTHORISED OFFICER, IDBI BANK LTD., PURI	KOUSIK ANANDA GURU VS	// 0 //
297	D-WP(C)/44117/2024 WP(C)/26453/2024	KARTIKA BHUTIA VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //
298	D-WP(C)/44911/2024 WP(C)/26454/2024	SUSANTA KUMAR PANDA VS SUNANDA PANDA	RABINDRA NATH PRUSTY VS	// 0 //
299	D-WP(C)/43823/2024 WP(C)/26455/2024	SAPNESWAR DEHURY VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
300	D-WP(C)/44108/2024 WP(C)/26456/2024	PHULA PATRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
301	D-WP(C)/45064/2024 WP(C)/26457/2024	SOUMYA RANJAN NAYAK VS LIFE INSURANCE CORPORATION OF INIDIA, MUMBAI	SAROJ KUMAR PADHI VS	// 0 //
302	D-WP(C)/44935/2024 WP(C)/26458/2024	MAHENDRA BEHERA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
303	D-WP(C)/45066/2024 WP(C)/26459/2024	SOUMYA RANJAN NAYAK VS LIFE INSURANCE CORPORATION OF INIDIA, MUMBAI	SAROJ KUMAR PADHI VS	// 0 //
304	D-WP(C)/44989/2024 WP(C)/26460/2024	KHANIJ KHATUN @ KANIJ KHATUN VS DIVISIONAL RAILWAY MANAGER, CKP DIVISION, SOUTH EASTERN RAILWAY, JHARKHAND	SIDHARTHA DAS VS	// 0 //
305	D-WP(C)/43831/2024 WP(C)/26461/2024	TIRTHARAJ MAHARANA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
306	D-WP(C)/42314/2024 WP(C)/26462/2024	SUSANTA PANDA VS	AMITAV TRIPATHY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/44607/2024 WP(C)/26463/2024	UNION OF INDIA ANADI CHARAN MAHANTA VS THE COLLECTOR, SUNDARGARH	RASHMI NARAYAN PATNAIK VS	// // 0 //
308	D-WP(C)/43935/2024 WP(C)/26464/2024	KSHETRAMOHAN PANDA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
309	D-WP(C)/44113/2024 WP(C)/26465/2024	MINATI SAUNTA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
310	D-WP(C)/45148/2024 WP(C)/26466/2024	ABDUL SOFIAN KHAN VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS	// 0 //
311	D-WP(C)/44764/2024 WP(C)/26467/2024	SURESH CHANDRA PANDA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
312	D-WP(C)/44629/2024 WP(C)/26468/2024	MAMATA ACHARYA VS STATE OF ODISHA	SUJIT KUMAR ACHARYA VS	// 0 //
313	D-WP(C)/44872/2024 WP(C)/26469/2024	RASHMI PRAVA DHAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
314	D-WP(C)/44753/2024 WP(C)/26470/2024	SUDDEP KUMAR PATEL VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
315	D-WP(C)/44472/2024 WP(C)/26471/2024	BHANU PRATAP BHOI VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	// 0 //
316	D-WP(C)/44997/2024 WP(C)/26472/2024	SUDHANSU SEKHAR SAHOO VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
317	D-WP(C)/44864/2024 WP(C)/26473/2024	X LENT VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/32812/2024 WP(C)/26474/2024	JATIN KUMAR MISHRA VS MANAGING DIRECTOR, THE ODISHA STATE CO-OPERATIVE MILK PRODUCER FEDERATION LTD, BBSR	BIBHUTI BHUSAN BEHERA VS	// 0
319	D-WP(C)/23602/2024 WP(C)/26475/2024	MAMATA SAHOO VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	// 0
320	D-WP(C)/41827/2024 WP(C)/26476/2024	PRASANTA KUMAR MISHRA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0
321	D-WP(C)/44871/2024 WP(C)/26477/2024	MANOJ SINGH VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0
322	D-WP(C)/44115/2024 WP(C)/26478/2024	PRAMOD KUMAR NAYAK VS UNION OF INDIA	SAROJ KUMAR PADHI VS	// 0
323	D-WP(C)/44873/2024 WP(C)/26479/2024	MANOJ KUMAR PATRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0
324	D-WP(C)/44509/2024 WP(C)/26480/2024	SRUTISHRIYA DAS VS UNION OF INDIA	PRAFULLA KUMAR KAR VS	// 0
325	D-WP(C)/44643/2024 WP(C)/26481/2024	PRAMILA MAJHI VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0
326	D-WP(C)/44874/2024 WP(C)/26482/2024	DOLAGOBINDA JATTA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0
327	D-WP(C)/44867/2024 WP(C)/26483/2024	LAXMIDHAR JENA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0
328	D-WP(C)/44878/2024 WP(C)/26484/2024	AJAYA BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0
329	D-WP(C)/45149/2024	PRASHANT KUMAR AGRAWAL	ALOK KUMAR PANDA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/26485/2024	VS STATE OF ODISHA	VS	() //
330	D-WP(C)/44356/2024 WP(C)/26486/2024	M/S SHERAWALI RESIDENCY, GANJAM VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //
331	D-WP(C)/45140/2024 WP(C)/26487/2024	JYOTSHNA JENA VS STATE OF ODISHA	SIDHARTHA DAS VS	// () //
332	D-WP(C)/42614/2024 WP(C)/26488/2024	BAINA CHARAN PANDA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// () //
333	D-WP(C)/43722/2024 WP(C)/26489/2024	SRI SATA ASANA MATH @ SRI KRUSHNA BALARAM DEV MATH, PURI VS COMNR OF ENDOWMENTS, ODISHA, BBSR	AMIYA KUMAR MISHRA VS	// () //
334	D-WP(C)/44010/2024 WP(C)/26490/2024	NIRMAL KUMAR PATI VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// () //
335	D-WP(C)/44058/2024 WP(C)/26491/2024	NARBHERAM POWER AND STEEL PVT. LTD., KEONJHAR VS DEPT. OF STEEL AND MINES, GOVT. OF ODISHA, BBSR	SOUMYA MISHRA VS	// () //
336	D-ABLAPL/30351/2024 ABLAPL/11802/2024	SUBASH SETHI VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BINJHARPUR /506 /2024 () //
337	D-ABLAPL/30504/2024 ABLAPL/11803/2024	SADASIBA DAS VS STATE OF ODISHA	UDIT RANJAN JENA VS	CHAULIAGANJA /182 /2024 () //
338	D-ABLAPL/31118/2024 ABLAPL/11804/2024	CHANDRIKA NAYAK @ JENA VS STATE OF ODISHA	SURYAKANTA DASH VS	//0 () //
339	D-ABLAPL/31175/2024 ABLAPL/11805/2024	MIRZA SAJID BAIG VS STATE OF ODISHA	CHHABI BEHERA VS	KAKATAPUR /191 /2024 () //
340	D-ABLAPL/31285/2024 ABLAPL/11806/2024	ANTU PATRA @ MANTU PATRA VS	MANAS KUMAR CHAND VS	BANAPUR P.S. /101 /2004 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/31291/2024 ABLAPL/11807/2024	STATE OF ODISHA BABAJI JENA VS	ARADA JENA VS	// JAJPUR ROAD /482 /2024 ()
342	D-ABLAPL/30772/2024 ABLAPL/11808/2024	STATE OF ODISHA ANWESHA ACHARYA VS	RAMANI KANTA PATTANAIAK VS	// DHENKANAL TOWN /244 /2022 ()
343	D-ABLAPL/31300/2024 ABLAPL/11809/2024	STATE OF ODISHA SUNIL KUMAR RAY VS	MANAS KUMAR CHAND VS	// INDUSTRIAL ESTATE PS /197 /2024 ()
344	D-ABLAPL/31527/2024 ABLAPL/11810/2024	STATE OF ODISHA SOURAV SHARMA VS	DEBASNAN DAS VS	// SUNDARGARH TOWN /314 /2024 ()
345	D-ABLAPL/31549/2024 ABLAPL/11811/2024	STATE OF ODISHA GOURANGA SRICHANDAN VS	SMRUTI RANJAN NAYAK VS	// JODAPADAR /34 /2022 ()
346	D-ABLAPL/31559/2024 ABLAPL/11812/2024	STATE OF ODISHA GORA @ SK. ABDUL KHALIQUE VS	UNMESH CHANDRA JENA VS	// PURUNABAZAR /270 /2024 ()
347	D-ABLAPL/31587/2024 ABLAPL/11813/2024	STATE OF ODISHA KANDURU DEHURY VS	PARTHA SARATHI NAYAK VS	// KANIHA /289 /2024 ()
348	D-ABLAPL/31560/2024 ABLAPL/11814/2024	STATE OF ODISHA DEEPAK KUMAR DAS @ DIPAKA DAS @ KUNI BABU VS	ARIJEET MISHRA VS	// DHAMNAGAR /401 /2024 ()
349	D-ABLAPL/31606/2024 ABLAPL/11815/2024	STATE OF ODISHA RANJIT SUR VS	AMULYA RATNA PANDA VS	// JALESWAR /433 /2024 ()
350	D-ABLAPL/31332/2024 ABLAPL/11816/2024	STATE OF ODISHA ISWAR NAYAK VS	RAGHUNATH DASMOHAPATRA VS	// ASTARANGA /33 /2023 ()
351	D-ABLAPL/31563/2024 ABLAPL/11817/2024	STATE OF ODISHA RUNA NAYAK VS	ARIJEET MISHRA VS	// JEYPORE SADAR /191 /2024 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/31433/2024 ABLAPL/11818/2024	LAMBODAR MALLIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	BARI RAMACHANDRAPUR /534 /2024 () //
353	D-ABLAPL/31609/2024 ABLAPL/11819/2024	GHANASHYAM PATTNAIK VS STATE OF ODISHA	SARBESWAR SAHOO VS	TITILAGARH /298 /2023 () //
354	D-ABLAPL/31565/2024 ABLAPL/11820/2024	P. KRISHNA REDDY VS STATE OF ODISHA	ASHOK DAS VS	DIGAPAHANDI /338 /2024 () //
355	D-ABLAPL/31508/2024 ABLAPL/11821/2024	SURYANARAYAN SUTAR VS STATE OF ODISHA	VISWAJEET MALLICK VS	ERASAMA /439 /2024 () //
356	D-ABLAPL/31634/2024 ABLAPL/11822/2024	AMARENDRA PRATAP RAY VS STATE OF ODISHA	DIPTIREKHA NANDA VS	AUL /624 /2024 () //
357	D-ABLAPL/31510/2024 ABLAPL/11823/2024	BALARAM MALIK VS STATE OF ODISHA	VISWAJEET MALLICK VS	ERASAMA /439 /2024 () //
358	D-ABLAPL/31680/2024 ABLAPL/11824/2024	RAMANARYAN BAL @ RAMANARAYAN BAL VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	COLLIERY /372 /2024 () //
359	D-ABLAPL/31642/2024 ABLAPL/11825/2024	ADIKANDA DAS VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DERABIS /141 /2024 () //
360	D-ABLAPL/31534/2024 ABLAPL/11826/2024	ABHIJIT @ AVIJIT PANDA VS STATE OF ODISHA	MAHES DAS VS	PATTAMUNDAI RURAL PS /407 /2024 () //
361	D-ABLAPL/31709/2024 ABLAPL/11827/2024	PRADIP KUMAR MAJHI VS STATE OF ODISHA	K.C.RAJGURU MOHAPATRA VS	/ /0 () //
362	D-ABLAPL/31716/2024 ABLAPL/11828/2024	BALARAM KHUNTIA VS STATE OF ODISHA	SATYASHREE MOHANTY VS	ASTARANGA /79 /2024 () //
363	D-ABLAPL/29266/2024	SUSANTA @ SUSHANTA BEHERA	AMLAN SHAKTI PAUL	PAHALA /363 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/11829/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/31747/2024 ABLAPL/11830/2024	SAMIR DAS VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /545 /2024 () //
365	D-ABLAPL/29306/2024 ABLAPL/11831/2024	BHAGABAN MUNDEI VS STATE OF ODISHA	JAYANTA KUMAR KHANDAYATRAY VS	BOLAGARH P.S. /177 /2024 () //
366	D-ABLAPL/31783/2024 ABLAPL/11832/2024	JAGA @ ANSUMAN SAHU VS STATE OF ODISHA	BHARAT CHANDRA PATRA VS	PALLAHARA /324 /2023 () //
367	D-ABLAPL/31536/2024 ABLAPL/11833/2024	SANJAY BHOI VS STATE OF ODISHA	JAGABANDHU SAHU VS	SOHELLA /249 /2024 () //
368	D-ABLAPL/30605/2024 ABLAPL/11834/2024	PAPU BHARIMALLA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BEGUNIA P.S. /271 /2024 () //
369	D-ABLAPL/30620/2024 ABLAPL/11835/2024	PAPU BHARIMALLA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BEGUNIA P.S. /254 /2024 () //
370	D-ABLAPL/31788/2024 ABLAPL/11836/2024	RAHUL NAIK VS STATE OF ODISHA	GOKULANANDA SAHU VS	PADAMPUR /334 /2024 () //
371	D-ABLAPL/31537/2024 ABLAPL/11837/2024	BISWA RANJAN JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
372	D-ABLAPL/30842/2024 ABLAPL/11838/2024	AKHAYA NAIK @ ALEKHA NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	CHHENDIPADA /287 /2024 () //
373	D-ABLAPL/30850/2024 ABLAPL/11839/2024	BISWAMBAR NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TIKIRI /197 /2024 () //
374	D-ABLAPL/31794/2024 ABLAPL/11840/2024	SAURAV @ GOPIKRISHNA PATRA VS	BISWARANJAN DALAI VS	GOBINDAPUR /215 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/31538/2024 ABLAPL/11841/2024	STATE OF ODISHA RAJ KISHOR JENA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
376	D-ABLAPL/30941/2024 ABLAPL/11842/2024	STATE OF ODISHA DEBABRATA SINGH VS	BYOMAKESH TRIPATHY VS	// MAHILA P.S.(BBSR) /48 /2023 ()
377	D-ABLAPL/31802/2024 ABLAPL/11843/2024	STATE OF ODISHA DIPAK KUMAR MISHRA @ DEEPAK KU. MISHRA VS	JAYANTA KUMAR MAJHI VS	// NANDANKANAN /16 /2024 ()
378	D-ABLAPL/31137/2024 ABLAPL/11844/2024	STATE OF ODISHA AKHEI PRADHAN@AKSHAY PRADHAN VS	ANNADA SANKAR JENA VS	// SATYABADI /195 /2024 ()
379	D-ABLAPL/31804/2024 ABLAPL/11845/2024	STATE OF ODISHA CHANDAN KUMAR SAHOO @ SAHU VS	JAYANTA KUMAR MAJHI VS	// SINGLA /171 /2024 ()
380	D-ABLAPL/31142/2024 ABLAPL/11846/2024	STATE OF ODISHA MINI SAHOO @MINATI SAHOO VS	ANNADA SANKAR JENA VS	// MARINE PS ARAKHAKUDA /79 /2024 ()
381	D-ABLAPL/31811/2024 ABLAPL/11847/2024	STATE OF ODISHA LAXMIKANTA MAHARANA @ LAXMI MAHARANA VS	PRAMOD KUMAR SAHU VS	// GOLANTHARA (BERHAMPUR) /291 /2024 ()
382	D-ABLAPL/31539/2024 ABLAPL/11848/2024	STATE OF ODISHA ANIL KUMAR YADAV VS	BYOMAKESH TRIPATHY VS	// / /0 ()
383	D-ABLAPL/31542/2024 ABLAPL/11849/2024	STATE OF ODISHA SK.ABDOL @ GULAM HOSEN VS	PRAKASH CHANDRA DASH VS	// KENDRAPARA SADAR /438 /2024 ()
384	D-ABLAPL/31782/2024 ABLAPL/11850/2024	STATE OF ODISHA IMRAN KHAN VS	CHHABI BEHERA VS	// INDUSTRIAL ESTATE PS /193 /2024 ()
385	D-ABLAPL/30731/2024 ABLAPL/11851/2024	STATE OF ODISHA SUDHANSU BHUSAN BEHERA VS	RAMESH AGARWAL VS	// CHAULIAGANJA /249 /2024 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/31547/2024 ABLAPL/11852/2024	LUTHI @ DUKHI PRADHANI VS STATE OF ODISHA	ASHOK KUMAR DAS VS	TITILAGARH /375 /2024 () //
387	D-ABLAPL/31810/2024 ABLAPL/11853/2024	UDIT NARAYAN KICHINDIA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	MAHILA PS SAMBALPUR /80 /2024 () //
388	D-ABLAPL/30856/2024 ABLAPL/11854/2024	BINOD KHATEI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	PURIGHAT /270 /2024 () //
389	D-ABLAPL/31841/2024 ABLAPL/11855/2024	KEDARNATH PATRA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /281 /2022 () //
390	D-ABLAPL/30965/2024 ABLAPL/11856/2024	LIPI DAS VS STATE OF ODISHA	SUJIT SAHU VS	BALIKUDA /432 /2024 () //
391	D-ABLAPL/31085/2024 ABLAPL/11857/2024	HIRADHAR KHAMARI VS STATE OF ODISHA	DIPANKAR ACHARYA VS	HEMGIR /429 /2024 () //
392	D-ABLAPL/31574/2024 ABLAPL/11858/2024	SACHIN KU. PRADHAN @ SACHIN PRADHAN @ SACHIN KUMAR PRADHAN VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	K.NUAGAON /276 /2024 () //
393	D-ABLAPL/31181/2024 ABLAPL/11859/2024	MD.NAJMUL@NAJMUL HAQUE @NAJMUL HAK@NAZMUL HAQUE VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	TALSARA /208 /2024 () //
394	D-ABLAPL/31843/2024 ABLAPL/11860/2024	PARAMESWAR LARIA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	DHARUADIHI /76 /2024 () //
395	D-ABLAPL/31583/2024 ABLAPL/11861/2024	KUSUMA NAYAK VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	// /0 () //
396	D-ABLAPL/31848/2024 ABLAPL/11862/2024	ANUP TETE VS STATE OF ODISHA	SITAKANTA HOTA VS	CYBER CRIME AND ECONOMIC OFFEN () //
397	D-ABLAPL/31384/2024	PADMALOCHAN JENA @ LITUN JENA	PRATAP CHANDRA MISHRA	KALINGA NAGAR /236 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/11863/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/31585/2024 ABLAPL/11864/2024	R.K.ROUT @ ROUTRAY @ BUDHU VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	MANGALA BAG /238 /2024 () //
399	D-ABLAPL/31863/2024 ABLAPL/11865/2024	DIGANTA KUMAR BARIK @ DEBENDRA BARIK VS STATE OF ODISHA	UDIT RANJAN JENA VS	KHANTAPADA /262 /2024 () //
400	D-ABLAPL/31399/2024 ABLAPL/11866/2024	LINGARAJ RAJHANS VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHEDEN /291 /2024 () //
401	D-ABLAPL/31825/2024 ABLAPL/11867/2024	PRANATI MAJHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	ANGUL TOWN /761 /2024 () //
402	D-ABLAPL/30843/2024 ABLAPL/11868/2024	RAMESH CHANDRA SAHU VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	/ /0 () //
403	D-ABLAPL/31828/2024 ABLAPL/11869/2024	AMULYA MAJHI VS STATE OF ODISHA	DEBABRATA DASH VS	DHARAMGARH /289 /2024 () //
404	D-ABLAPL/31566/2024 ABLAPL/11870/2024	MASAUD SHA VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	BALIPATNA /205 /2019 () //
405	D-ABLAPL/31590/2024 ABLAPL/11871/2024	LOPAMUDRA MOHANTY VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BHADRAK TOWN /614 /2024 () //
406	D-ABLAPL/31637/2024 ABLAPL/11872/2024	CHINMAYA NAYAK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	HANDAPA /260 /2024 () //
407	D-ABLAPL/31601/2024 ABLAPL/11873/2024	SRIKANTA JENA @ PAPU JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARI RAMACHANDRAPUR /547 /2024 () //
408	D-ABLAPL/31836/2024 ABLAPL/11874/2024	UMESH CHANDRA PRADHAN VS	AMITAV TRIPATHY VS	FATEGARH /258 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/31840/2024 ABLAPL/11875/2024	STATE OF ODISHA CHUMA @ MINHAZ KHAN QUADRI VS	UNMESH CHANDRA JENA VS	// PURUNABAZAR /270 /2024 ()
410	D-ABLAPL/31687/2024 ABLAPL/11876/2024	STATE OF ODISHA RAMESH BEHERA VS	PRAMOD KUMAR JENA VS	// BALIAPAL /151 /2024 ()
411	D-ABLAPL/31701/2024 ABLAPL/11877/2024	STATE OF ODISHA LARENCE DEHURY VS	ALOK KUMAR MOHAPATRA VS	// / /0 ()
412	D-ABLAPL/31864/2024 ABLAPL/11878/2024	STATE OF ODISHA SAJAN MAHARANA VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /512 /2024 ()
413	D-ABLAPL/31707/2024 ABLAPL/11879/2024	STATE OF ODISHA TAPAS MOHANTY VS	BISHNU PRASAD PRADHAN VS	// / /0 ()
414	D-ABLAPL/31659/2024 ABLAPL/11880/2024	STATE OF ODISHA MIKAN PRADHAN VS	BEDA PRAKASH PANDA VS	// DHARAKOT PS /322 /2024 ()
415	D-ABLAPL/31745/2024 ABLAPL/11881/2024	STATE OF ODISHA T. SHYAM SUNDAR SUBUDHI VS	RAMACHANDRA PANIGRAHY VS	// POLASARA PS /276 /2024 ()
416	D-ABLAPL/31668/2024 ABLAPL/11882/2024	STATE OF ODISHA PANDA @BABULU KUANAR VS	KHUSBU PANIGRAHI VS	// G.R.P.S.BALASORE /50 /2024 ()
417	D-ABLAPL/31871/2024 ABLAPL/11883/2024	STATE OF ODISHA PRAKASH BEHERA VS	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /738 /2024 ()
418	D-ABLAPL/31673/2024 ABLAPL/11884/2024	STATE OF ODISHA NIHAR RANJAN MOHANTY VS	HRUDANANDA MOHAPATRA VS	// / /0 ()
419	D-ABLAPL/31873/2024 ABLAPL/11885/2024	STATE OF ODISHA CHANDAN MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// MARINE CHUDAMANI /77 /2024 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/31676/2024 ABLAPL/11886/2024	MILU BARAL VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	NAYAGARH /358 /2024 () //
421	D-ABLAPL/31738/2024 ABLAPL/11887/2024	RUPA NAIK @ UPA NAIK VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	TUREIKELA /171 /2024 () //
422	D-ABLAPL/31753/2024 ABLAPL/11888/2024	T. SHYAM SUNDAR SUBUDHI VS STATE OF ODISHA	RAMACHANDRA PANIGRAHY VS	SHERAGADA /122 /2024 () //
423	D-ABLAPL/31875/2024 ABLAPL/11889/2024	MANUA DAS VS STATE OF ODISHA	ASHUTOS DASH VS	KUJANGA /496 /2024 () //
424	D-ABLAPL/31739/2024 ABLAPL/11890/2024	HRUSHIKESH MALLICK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	AGARAPADA /190 /2024 () //
425	D-ABLAPL/31880/2024 ABLAPL/11891/2024	ALEKHA KUMAR PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	KHALLIKOTE /806 /2024 () //